

SPECIAL BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	ICICI BANK LIMITED VS INSTITUTE OF MOLECULAR MEDICINE
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physical)

Ms. Ashika Daga, Adv. : For Respondent
Ms. Deepti Priya, Adv.
Mr. Samriddha Sen, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. Pleadings are complete.
3. Post this matter before Regular Bench on **20/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**